

SLP(C)No. 13745 OF 2003

ITEM No.MM-2

Court No. 1

SECTION XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.13745/2003
(From the judgement and order dated 07/07/2003 in WA 1106/03
of The HIGH COURT OF KERALA AT ERNAKULAM)

KERALA P.S.SCHOOL HEADMASTERS' ASSN.&ORS

Petitioner (s)

VERSUS

STATE OF KERALA & ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for permission to place addl. documents on record)

Date : 31/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Mr. M.T. George,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

No orders.

(D.P. WALIA)
COURT MASTER

(SURAJ PARKASH)
COURT MASTER